

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 24/RP/2024 in Petition No. 563/GT/2020**

Subject : Petition for review of the Order dated 24.4.2024 passed by the Commission in Petition No. 563/GT/2020 with respect to Trued up Tariff of Kudgi Super Thermal Power Station St-I (2400 MW).

Date of Hearing : **8.8.2024**

Petitioner : NTPC Limited

Respondents : APEDCL & 10 Ors.

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V, Member  
Shri Harish Dudani, Member

Parties Present : Shri Venkatesh, Advocate, NTPC  
Shri Nihal Bhardwaj, Advocate, NTPC  
Shri. Kartikay Trivedi, Advocate, NTPC

**Record of Proceedings**

During the hearing 'on admission', the learned counsel for the Review Petitioner, made oral submissions seeking review of the impugned order dated 24.4.2024 on issues namely the (i) Non-consideration of repayment adjustment on account of the de-capitalization in the interest of loan calculation and (ii) Non-consideration of depreciation adjustment on account of de-capitalization in the depreciation calculation.

2. The Commission after hearing the learned counsel for the Review Petitioner, directed as under:

(a) Admit the Petition and Issue notice to all the Respondents.

(b) The Respondents are permitted to file their replies on or before 29.8.2024 after serving a copy to the Petitioner, who may file its rejoinder by **9.9.2024**. Pleadings shall be completed by the parties by the due date mentioned.

3. The Petition shall be listed for hearing on **24.9.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

